

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017


PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 77/16
PETITION NUMBER : TP 53/17
NAME OF THE PETITIONER (S) : GLOBAL STONE INDIA LTD.
NAME OF THE RESPONDENT (S) : MIPLEX NETWORKS PVT. LTD.
UNDER SECTION : 433(L)/433(e)/433(b)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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Both sides absent. Registry is directed to issue notice to both sides. Posted to 15.03.2017.


MEMBER (J)


MEMBER (T)